

Women from African countries found peddling drugs

1187. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that women especially from African countries have been found peddling popular drugs in the country;
- (b) whether certain cases have been registered against such women in the country;
- (c) if so, the details thereof;
- (d) whether Government has devised some action plan to control this menace; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (c) Yes, Sir. Some cases of women from African countries such as South Africa, Zimbabwe, Zambia, Burundi, Malawi, Tanzania, Nigeria and Mozambique smuggling popular drugs in the country have come to the notice. The year-wise number of cases registered against such women are as follows:

2013	2014	2015	2016 (Up to March, 16)
10	11	17	02

(d) and (e) The Government has been taking the following steps to control this menace.:

- (i) Coordination and sharing of intelligence with various law enforcement agencies of the country.
- (ii) Coordination with drug liaising officers of African countries present in India.
- (iii) Strict surveillance and enforcement at import and export points.
- (iv) Training Programmes for law enforcement officials for upgrading their skills to combating drug menace.
- (v) BSF, SSB and Coast Guards have been empowered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act for making interdiction of narcotic drugs.
- (vi) Financial Assistance is being provided to eligible States for strengthening their anti-narcotics units.
- (vii) Display Boards in Pubs and Bars and Airports have been installed to spread awareness about the punishment provided in law for drug trafficking and its abuse.

- (viii) Destruction of illicit poppy and cannabis cultivation in coordination with State agencies.
- (ix) Celebration of 26th June every year as the International Day against Drug Abuse and Illicit Trafficking to spread awareness of drug abuse.

Fear of massive naxal attack in the country

†1188. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a massive naxal attack is feared in the country;
- (b) if so, whether Government is contemplating any concrete and effective steps to avoid it; and
- (c) if so, what steps and by when, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) No specific intelligence inputs are available to indicate any massive attack by the Left Wing Extremists in the country. However, available reports indicate possibility of small and medium level actions through IEDs and ambush against the security forces/police by the LWE cadres. The State Police Forces and the CAPFs deployed in the LWE affected areas remain alert and are well equipped and trained to counter Left Wing Extremism.

Proposal to increase amount of freedom fighter pension

1189. SHRI AMBETH RAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of freedom fighter pension being given to persons and their dependent family members in the State of Uttar Pradesh under Swatantrata Sainik Samman Pension Scheme, 1980;
- (b) the amount of pension being given under this Scheme;
- (c) whether any proposal is pending before Government to increase the same; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) The details of Central Freedom Fighter Pension

† Original notice of the question was received in Hindi.